

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Ref No. Agri-Legl/121/2022 dated 20.11.2024,
Agri-legl/56/2022 dated 19.11.2024.

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 18541-JK (LD) of 2024
DATED:- 20 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Agriculture
Production & Farmers Welfare Department as mentioned in annexure to this
Government Order as Officer Incharge (OIC) Litigation for the cases indicated
against each including Contempt Petition, if any, pending before Hon'ble
Supreme Court of India/ Hon'ble High Court of Jammu and Kashmir/Central
Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by
the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 20 - 11- 2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
20.11.24

Annexure to the Government Order No:-18541-JK(LD) of 2024 dated 20.11.2024

S. No.	Case Number and Title	OIC
1	O.A No. 61/247/2022 titled Joginder Pal Vs UT of J&K and Ors	Mr. Ashwani Kumar Sharma, I/c Additional Director Sericulture Development Department
2	SLP No. ___/2024 titled UT of J&K through Chief Secretary J&K Government and Ors Vs Rifat Arifa and Ors UT of J&K through Chief Secretary J&K Government and Ors vs Bilal Ahmad Langoo and Ors	Dr Sahil Jandyal JKAS Deputy Secretary to Government, Agriculture Production Department.

Devsingh